## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2009 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: Shri Harikisan Sarda

V/s

M/s. Nagpur Business Form Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. N.D	Batule for Petitioner	Batul.
2	2 v 5. K	Jan PCS for	su)

## **ORDER**

## T.C.P. No. 7/397-398/CLB/MB/MAH/2009

At request of the parties, list this matter on 27.03.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial).